

20th April, 2004

Notification No.51/2004-Customs (N.T)

In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the Commissioner of Customs, Custom House, Kandla , to act as Commissioner of Customs , Nhava Sheva , Mumbai, Commissioner of Customs, Jamnagar and Commissioner of Customs, Goa for the purpose of adjudicating the matters relating to Show Cause Notice pertaining to M/s. Subhalaxmi Exports, Ahmedabad and Others issued vide F.No . DRI/AZU/INV-14/98-PT.V, dated the 19th August, 2003, by the Additional Director General, Directorate of Revenue Intelligence, Ahmedabad Zonal Unit, Ahmedabad .

D.S.Garbyal
Under Secretary to the Government of India

F.NO.437/10/2004-CUS.IV